

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.711 of 2019

IN THE MATTER OF:

Sushila Lakhotia

...Appellant

Versus

Zeal Developers Pvt. Ltd.

...Respondent

For Appellant: Shri Vivek Kohli, Shri Sandeep Bhutaria, Shri Aman Anand and Shri Parth Kaushik, Advocates

For Respondent: None

ORDER

10.01.2020 Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 28.01.2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md